HIGH COURT OF CHHATTISGARH

Data of Commercial Benches (Commercial Appellate Division)

Month - April 2022

	Form 1 List of cases e-filed during the month											
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e-filing			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)			
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL			

	Form 2 List of cases in which e-payment of Court fees was made during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1	Commercial Court	Raipur	Arbitraion Appeal 16/2022	South Eastern Coalfields Limited Vs. M/s Sri Balaji Metals And Minerals Pvt. Ltd.	Pankaj Singh	30/04/2022	3000/- Date 29/04/2022				

	Form 3 List of cases in which Electronic Service of process has taken place during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronoic Service of process				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL				

			Form 4 List of total no. Of cases randomly a	llocated durin	g the month	
Sr.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
Vo.	(2)	(3)	(4)	(5)	(6)	(7)
$\begin{array}{c c} (1) & \\ \hline 1 & \\ \end{array}$	(2) High Court of C.G.		Hon'ble Shri Justice Sanjay K. Agrawal Hon'ble Smt. Justice Rajani Dubey	05	ARBA 16/2022	

			List of c	Form	5 Hearing was held during the month		
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
				(5)	(6)	(7)	(8)
1	(2) High Court of Chhattisgarh, Bilaspur	(3) Bilaspur (C.G.)	(4) ARBA 03/2020	Union of India Vs. M/s Todarmull Infrastructures Pvt. Ltd.	HARPREET SINGH AHLUWALIA, ANJALI SINGH CHOUHAN (COUNSEL FOR THE APPELLANT) & ABHISHEK VINOD DESHMUKH, ABHILASHA DESHMUKH (COUNSEL FOR THE RESPONDENT)	09/01/2020	29/04/2022
2	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 13/2020	State of Chhattisgarh & Ors. Vs. M/s R.S.Bajwa And Company	A.G. (COUNSEL FOR THE APPELLANT) & ANNAPURNA TIWARI, BARUN KUMAR CHAKRABARTY, RAJKAML SINGH, SURYAPRATAP YUDDHVEER SINGH, AVINASH CHAND SAHU, KAPIL MAINI, GOUTAM KHETRAPAL (COUNSEL FOR THE RESPONDENT)	30/01/2020	29/04/2022
3	High Court of Chhattisgarh Bilaspur		ARBA 36/2020	State of Chhattisgarh & Anr. Vs. Gilcon Project Service Ltd.	COLINCEI	16/09/2020	21/04/202

					RESPONDENT)		
4	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 40/2020	State of Chhattisgarh & Anr. Vs. Gilcon Project Service Ltd.	A.G GHANSHYAM PATEL, (COUNSEL FOR THE APPELLANT) & ANKET PANDEY, APOORV MISHRA, ANIL PANDEY, (COUNSEL FOR RESPONDENT)	16/09/2020	20/04/2022
5	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 03/2021	D.B. Power Ltd. Vs. South Eastern Coalfields Ltd.	ANAND SHUKLA, AVINASH N.MISHRA, ADITYA TIWARI, (COUNSEL FOR THE APPELLANT) & SUDHIR KUMAR BAJPAI, AKASH SHRIVASTAVA, ANUMESH SHRIVASTAVA, (COUNSEL FOR THE RESPONDENT)	06/03/2021	29/04/2022
6	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 06/2021	Union of India Vs . M/s Todarmull Balchand Suntwal	HARPREET SINGH AHLUWALIA, AVELIN JUNEJA, RISHABH BISEN, ANJALI SINGH CHOUHAN, (COUNSEL FOR THE APPELLANT), & ABHISHEK VINOD DESHMUKH, (CONSEL FOR THE RESPONDENT)	31/03/2021	29/04/2022
7	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 67/2021	M/s Educomp Solutions Limited Vs. Directorate of Public Instructions	RISHABH GARG, AKASH KUNDU, PRAGALBHA SHARMA, KSHITIJ SHARMA, VINEET KUMAR, PRACHI GOLECHCHA, AAYUSHI SINGH, UJJWAL JAIN, PERVINDER, VASUDHA SEN, RAJNJANA ROY GAWAI, (COUNSEL FOR THE APPELLANT) & A.G., (COUNSEL FOR THE RESPONDENT)	28/09/2021	12/04/2022
8	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 77/2021	The Union of India & Anr. Vs. M/s. Orissa Concrete & Allied Industries Ltd.	R.K.GUPTA, BHUVNESHWAR SINGH RAJPUT, SWATI RAJ GUPTA (COUNSEL FOR THE APPELLANT)	27/11/2021	08/04/2022
9	High Court of Chhattisgarh,	Bilaspur (C.G.)	ARBA 79/2021	M/s Gupta and Company Vs. Dheeraj Traders	KSHITIJ SHARMA, RISHABH GARG, AKASH KUMAR KUNDU,	13/12/2021	12/04/2022

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	Bilaspur			South East Central Railway	PRAGALBHA SHARMA, (COUNSEL FOR THE APPELLANT) HARPREET SINGH AHLUWALIA,	22/02/2022	11/04/2022
Chhattis	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 07/2022	& Anr. Vs. M/s Todarmull Infrastructures Pvt. Ltd.	RISHABH BISEN, ANJALI SINGH CHOUHAN, (COUNSEL FOR THE APPELLANT) & ABHISHEK VINOD DESHMUKH,(COUNSEL FOR THE RESPONDENT)		
11	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 12/2022	Harsha Rice Mill Pvt. Ltd. Vs. Chhattisgarh State Cooperative Marketing Federation Limited	MANOJ PARANJPE, ARPAN VERMA, RISHABH GUPTA, VIVEK MISHRA, SHUBHANK TIWARI, MAHILONG, ANSHUL TIWARI BHARAT SHARMA, PRASOON AGRAWAL, ANURAG SINGH, (COUNSEL FOR THE APPELLANT) & N.NAHA ROY, RAJ SHENGALE, (CONSEL FOR THE RESPONDENT)	Į	05/04/2022

					Contested	commercial cas	es disposed	during the	month Days	Nature of	Date	Number	Act Section
Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	*Date of Registration	Whether Urgent Relief was sought and Pre- Institutio n Mediatio n did not take place	Decision	for	Disposal	of execut ion of decree	of days for executio n of decree from date of decision	
					(6)	(7)	(Yes/No) (8)	(9)	(10)	(11)	(12)		(14) NIL
(1	(2) High	(3) Bilaspur	(4) · NIL	(5) NIL	(6) NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	

	Form 7 Summary of Commercial Cases during the month										
Sr. No.	Court	District	Total number of cases peding on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pendig at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
	High Court of C.G.		57	1	0	58					

Form 6 (i): Mediation Data on Monthly Basis

		List of cases received f	or Pre-Institution Med	liation and Settlement du	iring the month	
Sr. No.	1 La Ga	Total number of	Total number of applications received	Total number of cases	Total number of non-starter	Total number of applications pendig at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
(1)	(2) Mediation Centre, High Court	NIL	NIL .	NIL	NIL	NIL
_	of Chhattisgarh, Bilaspur					

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)